

(e) the steps taken to reduce the number of such accidents?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement giving the information required is laid on the Table of the Lok Sabha. [See appendix IX, annexure No. 11].

#### Cycles in Delhi

3505. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the total number of cycles registered during 1956-57 in Delhi;

(b) the amount realised as cycle tax during 1956-57;

(c) the amount spent for maintaining establishment for realisation of cycle tax during 1956-57;

(d) mileage covered by the cycle tracks; and

(e) whether it is a fact that the area covered by the cycle tracks is not popular among the cyclists owing to the reasons that it is uneven as well as circuitous and zig-zag?

The Minister of Health (Shri Karmarkar): (a) 1,70,522.

(b) Rs. 3,60,182.

(c) Rs. 64,944.

(d) The mileage covered by cycle tracks in the jurisdiction of the New Delhi Municipal Committee is 15.44 miles. There are no cycle tracks in the other areas of Delhi;

(e) No, Sir. The condition of cycle tracks in New Delhi area is 'by and large' good with a few bad patches here and there.

#### Katra Owners in Delhi

3506. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 988 on 3rd December, 1957 and state:

(a) the number of Katra owners in Delhi to whom notices to provide

necessary amenities have been given from the 18th November, 1957 to the 30th April, 1958; and

(b) the amenities provided by them in the Katras?

The Minister of Health (Shri Karmarkar): (a) 74.

(b) The amenities provided are:—

(1) Provision of water-borne latrines.

(2) General repairs of roofs, walls and courtyards.

(3) Repair of the existing surface drains, and

(4) Brick-flooring of the passages.

#### Bribery in P. & T. Department

3507. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of bribery cases brought to the notice of Government in the Indian Posts and Telegraphs Department in which Postal officials were involved during the year 1957-58; and

(b) the action taken against them?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 12 (involving 14 officials).

(b) No. of officials dismissed from service. .. 3

No. of officials removed from service. .. 2

No. of officials against whom prosecution has been launched in the court of law. .. 1

No. of officials against whom disciplinary proceedings are in progress. .. 7

No. of officials died before disciplinary action could be taken. .. 1